

ITEM NO.5
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s).705-706/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ATEEQ AHMAD

Respondent(s)

Date : 08-03-2021 These appeals were called on for hearing today.

For Appellant(s) Mr. Garvesh Kabra, AOR

For Respondent(s) Mr. Keshav Ranjan, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING

O R D E R

Records awaited. Issue fresh reminder to the concerned courts
to submit the same.

List the matter on 07.05.2021.

RAJIV KALRA
Registrar